

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 11.03.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of the 02.00 PM Bench

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 186/2021 in Comp App (AT) 261/2019	Gautam R. Padival & 2 Ors V Karnataka Theatres Ltd & 55 Ors	Aditya Varma Utkarsh Joshi	Goutham Shivshankar R3, R5 & R9 Amit Pai R7 & R28 Shantanu Singh R1 & R8

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By the order of Hon'ble Member (J)

(Chennai Bench)